

(c) Sensitive and secret papers are always stored at places that are both secure and safe. There has been an increase in the number of Income Tax returns and other records. At Delhi, the department is taking steps to augment office space by hiring or purchasing more space, by going for new construction and by seeking advice from space storage consultants.

Non-Compliance of Income-Tax Laws by the Employees of MNCs

†702. SHRI RAMJI LAL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have incurred heavy loss because of foreign employees of multinational companies keeping their salaries abroad and not complying the tax payment related laws;

(b) if so, the approximate loss during the last three years;

(c) the names of the companies the employees of which have not complied with tax payment related laws; and

(d) the steps taken by Government for compliance of tax payment related laws by these employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): (a) and (b) During the financial year 1998-99, it was noticed that a number of multinational companies did not deduct tax at source in respect of part of the salaries paid to their employees abroad for services rendered in India. There has been no loss of revenue because taxes in full, and additionally interest, amounting to more than Rs. 640/- crore has already been recovered by the Income Tax Department.

(c) The names of the companies which have not complied with TDS provisions are given in Statement (See below)

(d) Surveys u/s 133 A of Income Tax Act, 1961, have been conducted on a number of multinational companies. Penalty u/s 271C of the Act for failure to deduct tax at source has since been levied in a few cases and such proceedings in respect of others are in progress. Statutory interest has also been charged. Further, the TDS returns filed by employers are being scrutinised for necessary verification.

†Original notice of the question was received in Hindi.

Statement**S. No. Name of the Companies**

1. M/s Nippon Airways Co. Ltd.
- 2 M/s Anntsu Corporation
- 3 M/s I.H.I.
- 4 M/s Denso India
- 5 M/s Fuji Bank Limited
- 6 M/s E.P.D.C.
- 7 M/s Japan Broad Casting Corporation
- 8 M/s Ericsson Communication Pvt. Ltd.
- 9 M/s Alcatel Modi Network systems
10. M/s Alcatel South Asia Pacific Ltd.
11. M/s Cegelee India Ltd.
12. M/s Hundal Engg. & Construction Co.
13. M/s Daewoo Motors India Ltd.
14. M/s Banque Pariba
15. M/s Aeroflot
16. M/s Japan Radio Co. Ltd.
- 17 M/s Asahi Glass Co. Ltd.
18. M/s Casio Bharti Mobile Communication Ltd.
19. M/s Fujitsu Ltd.
20. M/s Itochu Corporation
21. M/s Chori Co. Ltd.
22. M/s Escorts Yamaha Motors Ltd.
23. M/s Fuji Photo Film (Singapore)
24. M/s Hitachi Cables Ltd.
25. M/s Exedy Ceekay Ltd.
26. M/s Honda Motors Co.
27. M/s Kenwood
28. M/s Juky Singapore
29. M/s Hitachi Corporation/India Trd. (P) Ltd.
30. The Bank of Tokoyo
31. The Sakura Bank Ltd.
32. Japan Airlines
33. M/s Sanwa Bank Ltd., New Delhi
34. M/s National Panasonic
35. M/s Nissho Iwai Corporation
36. M/s Samsung Electronic

S. No. Name of the Companies

37. The Commercial Bank of Koria Ltd.
38. The Bank of Nova Scotia
39. M/s Nokia pvt. Ltd.
40. M/s Lufthansa Airlines
41. M/s Tokoyo Motors Corporation
42. M/s Sony India Pvt. Ltd.
43. M/s Sony Gulf
44. M/s Sony Corporation Ltd.
45. M/s SWS India Holding Ltd.
46. M/s Sumi Motherson Innovative Engg. Ltd.
47. M/s Sumi Motherson Integrated Technologies Ltd.
48. M/s Mother son Sumi Systems Ltd.
49. M/s NEC Corporation
50. M/s Marubeni Corporation, New Delhi
51. M/s YKK India Pvt. Ltd.
52. M/s Mitsui Construction Co. Ltd.
53. M/s Mitsui Kensetsu India Ptd. Ltd.
54. M/s TS Tech Co. Ltd.
55. M/s Sumitomo Corporation
56. M/s Sandan Vikase (India) Ltd.
57. M/s Toshiba Corporation
58. M/s Marubeni Corporation Project Office
59. M/s Marubeni India Pvt. Ltd.
60. M/s Mitsui Marine & Fire Insurance Co. Ltd.
61. M/s Terumor Corporation
62. M/s Mitsubishi Electronic Corp. India Liasion Office
63. M/s Showa Corporation (Munjai)
64. M/s Morirqko Company Limited
65. M/s Mitsui & Co.
66. M/s KEIHN Corporation
67. M/s Subros Ltd.
68. M/s Sumitomo Electric Industries Ltd.
69. M/s Riso Kagako Corporation
70. M/s Kenwood Corporation
71. M/s Lumax Industries Ltd.
72. M/s Yasunda Fire & Marine Insurance Co. Ltd.

S. No. Name of the Companies

73. ~~M/s Matsushita~~ Television & Audio India Ltd.
74. M/s Satake Corporation
75. M/s Matsushita Electric Work Ltd. (National Panasonic)
76. M/s Nissho Lwai Corporation (Bombay office)
77. M/s Toyota Tsusho Corporation
78. M/s Pioneer Electric Corporation
79. M/s Sumitomo Electric Industries Ltd.
80. Sumitomo Bank Ltd.
81. Sumitomo Marini & Fire Insurance Co. Ltd.
82. Sumikin Bussain Corporation
83. Kinsho Mataichi Corporation
84. The Asahi Bank Ltd.
85. Sakura Capital India Ltd.
86. Nichimen Corporation
87. Nagase & Co. Ltd.
88. Murata Machinery Ltd.
89. Tomen Corporation
90. M/s ICI (I) Ltd.
91. Samara Trading Co. Ltd.
92. Mitsubishi Heavy Industry Ltd.

Amount received under Kar Vivad Samadhan Yojana

†703. SHRI RAGHAVJI: Will the Minister of FINANCE be pleased to state:

(a) the total number of applications received under Kar Vivad Samadhan Yojana and the number of applications accepted;

(b) the details of amount received by Government under the scheme; and

(c) whether it is a fact that the scheme could not achieve desired success because of its complexity?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): (a) Sir, the total number of declarations received under the Kar Vivad Samadhan

†Original notice of the question was received in Hindi.